

Form.1**List of cases filed in e-filing during the month of February, 2026**

| SI.No | Court | District | Case No. | Petitioner Name Vs Respondent Name | Advocate | Advocate Mobile Number | Advocate E-mail Id | Date of Registration | Date of e-filing |
|-------|--|---------------|----------|------------------------------------|----------|------------------------|--------------------|----------------------|------------------|
| (1) | (2) | (3) | (4) | (5) | (6) | (7) | (8) | (9) | (10) |
| 1. | Special Court for Trial and Disposal of Commercial Disputes, Vijayawada. | Krishna | -- | -- | -- | -- | -- | -- | -- |
| 2. | Special Judge for Trial and Disposal of Commercial Disputes, Visakhapatnam | Visakhapatnam | -- | -- | -- | -- | -- | -- | -- |

Form.2**List of cases in which e-payment of Court Fee was made during the month of February, 2026**

| SI.No | Court | District | Case No. | Petitioner Name Vs Respondent Name | Advocate | Date of Registration | Date of e-payment of Court Fees |
|-------|--|---------------|----------|------------------------------------|----------|----------------------|---------------------------------|
| (1) | (2) | (3) | (4) | (5) | (6) | (7) | (8) |
| 1. | Special Court for Trial and Disposal of Commercial Disputes, Vijayawada. | Krishna | -- | -- | -- | -- | -- |
| 2. | Special Judge for Trial and Disposal of Commercial Disputes, Visakhapatnam | Visakhapatnam | -- | -- | -- | -- | -- |

Form.3**List of cases in which Electronic Service of Process has taken place during the month of February, 2026**

| SI.No | Court | District | Case No. | Petitioner Name Vs Respondent Name | Advocate | Date of Registration | Date of Electronic Service of Process |
|-------|--|---------------|----------|------------------------------------|----------|----------------------|---------------------------------------|
| (1) | (2) | (3) | (4) | (5) | (6) | (7) | (8) |
| 1. | Special Court for Trial and Disposal of Commercial Disputes, Vijayawada | Krishna | -- | -- | -- | -- | -- |
| 2. | Special Judge for Trial and Disposal of Commercial Disputes, Visakhapatnam | Visakhapatnam | -- | -- | -- | -- | -- |

Form.4**List of total number of cases randomly allocated during the month of February, 2026**

| SI.No | Court | District | Court Name | Court No. | Case Type | Case Count (No. of Cases randomly allocated) |
|-------|--|---------------|------------|-----------|-----------|---|
| (1) | (2) | (3) | (4) | (5) | (6) | (7) |
| 1. | Special Court for Trial and Disposal of Commercial Disputes, Vijayawada | Krishna | -- | -- | -- | -- |
| 2. | Special Judge for Trial and Disposal of Commercial Disputes, Visakhapatnam | Visakhapatnam | -- | -- | -- | -- |

| Form.5 | | | | | | | |
|--|---|---------------|---------|------------------------------------|----------|----------------------|---------------------------------|
| List of cases in which Hearing in Case Management was held during the month of February, 2026 | | | | | | | |
| Sl.No | Court | District | Case No | Petitioner Name Vs Respondent Name | Advocate | Date of Registration | Date of case Management Hearing |
| (1) | (2) | (3) | (4) | (5) | (6) | (7) | (8) |
| 1. | Special Court for Trial and Disposal of Commercial Disputes, Vijayawada | Krishna | -- | -- | -- | -- | -- |
| 2. | Special Judge for Trial and Disposal of Commercial Disputes | Visakhapatnam | -- | -- | -- | -- | -- |

| Form.6 | | | | | | | | | | | | | |
|---|---|---------------|--------------|--|---|----------------------|--|------------------|-------------------|--|-----------------------------|--|------------------------------|
| Contested Commercial Cases disposed during the month of February, 2026 | | | | | | | | | | | | | |
| Sl. No | Court | District | Case No | Petitioner Name vs Respondent Name | Advocate | Date of Registration | Whether Urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/No) | Date of Decision | Days for Disposal | Nature of disposal (Contested / Settled) | Date of execution of decree | No of days for execution of decree from date of decision | Act Section |
| (1) | (2) | (3) | (4) | (5) | (6) | (7) | (8) | (9) | (10) | (11) | (12) | (13) | (14) |
| 1. | Special Court for Trial and Disposal of Commercial Disputes, Vijayawada | Krishna | CAOP 10/24 | Airports Authority of India, Vijayawada International Airport, Gannavaram Vs M/s. Prakash Arts Private Limited | Sri K.Janaki Rami Reddy Vs Sri CH.Ajay Kumar | 17.09.2024 | No | 27.02.2026 | 523 Days | Contested | -- | -- | -- |
| 2. | Special Court for Trial and Disposal of Commercial Disputes | Visakhapatnam | CAOP 41/2024 | M/s. Rashtriya Ispat Nigam Limited Vs. M/s. Orissa Exim Private Ltd & 03 others | Sri A. Srinivas, Advocate for Petitioner Vs. Sri V. Sarvanna, Advocate for R1, R2 to R4 are Arbitrators | 23.10.2024 | Not Applicable | 11.02.2026 | 476 days | Contested | - | - | U/sec. 34 of Arb. & Con. Act |

Form.7**Summary of Commercial Cases during the month of February, 2026**

| Sl.No | Court | District | Total number of cases pending on the 1st day of the month | Total number of cases instituted during the month | Total number of cases disposed during the month | Total number of cases pending at the end of the month |
|--------------|--|-----------------|---|--|--|--|
| (1) | (2) | (3) | (4) | (5) | (6) | (7) |
| 1. | Special Court for Trial and Disposal of Commercial Disputes, Vijayawada | Krishna | 133 | 17 | 2 | 148 |
| 2. | Special Judge for Trial and Disposal of Commercial Disputes, Visakhapatnam | Visakhapatnam | 146 | 6 | 2 | 150 |

